

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016**

Dated: 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.

.... Appellant (s)

Versus

Duggar Fiber Pvt. Ltd. & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

: Mr. Alok Shankar

Counsel for the Respondent(s)

: Ms. Manu Seshadri
Mr. Sharad Sharma for R-2

Mr. Deepak Sharma (Rep.) for SLDC

ORDER

Mr. Deepak Sharma, representative appearing on behalf of SLDC submits that he does not wish to file any fresh reply and that he will be relying on the reply filed by him before the State Commission.

List the matter on **04.08.2016**. Till then, interim order to continue.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk